

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeals (AT) (Insolvency) Nos. 292 & 293 of 2017

IN THE MATTER OF:

Aditya Kumar Jajodia

...Appellant

Vs.

Srei Infrastructure Finance Ltd.

...Respondent

Present: For Appellant: - None.

ORDER

30.11.2017- In spite of repeated calls nobody appears for the appellant.

The appeal is dismissed for non-prosecution. No cost.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

Ar/uk